GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4537 ANSWERED ON:22.04.2002 CONSERVATION OF WETLAND ANANTA NAYAK

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the estimated wetland in various States of the country, State-wise;
- (b) the steps taken for their conservation during each of the last three years;
- (c) whether the Government have received any proposals from various States to enhance the allocation for the development of wetland; and
- (d) if so, the details thereof and the allocation made for the purpose during 2002-2003, State-wise?

Answer

MINISTER FOR ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) The required information in respect of fresh water wet lands are furnished in Annexure-I.
- (b) A plan scheme for conservation of wetlands has been launched to provide catalytic support to the State governments for conservation and management of selected wetlands. So far, 20 wetlands have been identified and financial assistance has been provided to the concerned State Governments for supplementing the activities related to survey and mapping, catchment area treatment, silt control, pollution abatement, weed control, biodiversity conservation, afforestation, fisheries development and environmental awareness. For conservation of these wetlands, an amount of Rs. 9.68 crores has been released during the last three years details of which are given in Annexure II.
- (c) & (d) Various proposals have been received from State Governments for enhancing the allocation for wetland conservation which is not possible due to constraint of funds. During 2002-2003, an allocation of Rs. 9 crores has been made for conservation of wetlands in the country.

Annexure-I

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 4537 due for answer on 22.4.2002

State/Union Territory-wise distribution of Wetlands in India (including wetlands of less than 100 ha.)

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Sl.No. State Natural Area (ha) Man- Area (ha) made

1. Andhra Pradesh 219 1,00,457 19,020 4,25,892

2. Arunachal Pra 2 20,200 NA NA

3. Assam 1394 86,355 NA NA

4. Bihar 62 2,24,788 33 48,607

5. Goa 3 12,360 NA NA
6. Gujarat 22 3,94,627 57 1,29,660
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8. Himachal Pra 5 702 3 19,165

7 Haryana 14 2,691 4 1,071

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9. Jammu & Kashmir 18 7,227 NA 21,880
10. Karnataka 10 3,320 22,758 5,39,195
11. Kerala 32 24,329 2,121 2,10,579
12. Madhya Pradesh 8 324 53 1,87,818
13. Maharashtra 49 21,675 1,004 2,79,025
14. Manipur 5 26,600 NA NA
15. Meghalaya 2 NA NA NA
16. Nagaland 2 210 NA NA
17. Orissa 20 1,37,022 36 1,48,454 18. Punjab 33 17,085 6 5,391
19. Rajasthan 9 14,027 85 1,00,217
20. Sikkim 42 1,101 2 3.5
21. Tamil Nadu 31 58,868 20,030 2,01,132
22. Tripura 3 575 1 4,833
23. Uttar Pradesh 125 12,832 28 2,12,470
24. West Bengal 54 2,91,963 9 52,564
   2,164 14,49,338 5,250 25,87,965
 Union Territories
1. Chandigarh NA NA 1 170
2. Pondicherry 3 1,533 2 1,131
   3 1,533 3 1,301
 Grand Total 2167 14,50,871 65,254 25,88,266
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Annexure-II

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 4537 due for answer on 22.4.2002

A statement showing wetland-wise & year-wise break up of expenditure incurred during last 3 years

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S. No. Wetland State 99-2000 2000-01 2001-02

1. Harike Punjab 13.00 50.00 61.46

2. Kanjli -do- - 15.55 -

3. Ropar -do- 7.30 5.00 -

4. Chilka Orissa 36.00 55.00 102.84

5. Kabar Bihar - - -
6. Renuka H.P. - 16.50 41.08

7 Pongdam -do- - 30.00 24.06

8. Chandertal -do- - - 8.64

9. Sambar Rajasthan 36.26 - -
10. Wullar J&K - 30.00 13.34

11. Tso Morari -do- - - -
12. Tisgul Tso -do- - 15.50 18.56

13. Kolleru Andhra Pradesh 23.805 - -
14. Loktak Manipur 97.28 70.00 60.00
15. Ashtamudi Kerala - 33.332 -
16. Sasthamkotta -do- - 12.12 -
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- 17. Ujani Maharashtra - 18. Nalsarovar Gujarat 7.00 19. Deepar beel Assam 14.80 20. Rudrasagar Tripura 15.00 15.00 40.00

Total 228.64 369.80 369.98